

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/38613/2024	M/S. S.M. CONSULTANTS, BBSR VS GOVT. OF ODISHA, WORKS DEPT.	DEVEE DUTTA PANIGRAHI VS	// ()	
2	D-ARBP/38670/2024	WECAN SHELTERS PVT. LTD., CUTTACK VS PRANATI SWAIN	SIVA SANKAR CHAINI VS	// ()	
3	D-ARBP/38711/2024	M/S. SALVEE ENTERPRISES, BBSR VS M/S. KANHA JI INTERNATIONAL OIL PVT. LTD.	RAJJEET ROY VS	// ()	
4	D-BLAPL/26851/2024	KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR SADAR /78 /2024 ()	
5	D-BLAPL/26852/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /95 /2023 ()	AOR20220001631C202400098
6	D-BLAPL/26854/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /13 /2024 ()	AOR20220001631C202400099
7	D-BLAPL/26855/2024	MADHU BHOKTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 ()	
8	D-BLAPL/26856/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /96 /2023 ()	AOR20220001631C202400100
9	D-BLAPL/26858/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /360 /2023 ()	AOR20220001631C202400097
10	D-BLAPL/26860/2024	MANNA MAHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 ()	
11	D-BLAPL/26863/2024	BASUDEV JALA @ JHALLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /114 /2022 ()	

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12	D-BLAPL/26865/2024	SOUMYA RANJAN DETHI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	SAHID NAGAR P.S. /157 /2024 () //	
13	D-BLAPL/26866/2024	KARTIKA JENA @ BAPUNI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BALIANTA P.S. /322 /2024 () //	
14	D-BLAPL/26867/2024	KANHU@ABHIJIT MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	JHARPOKHARIA /95 /2024 () //	AOR20230000623C202400031
15	D-BLAPL/26869/2024	SIPUN PATEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /151 /2024 () //	
16	D-BLAPL/26878/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	PRATIK DASH VS	BIRIDI PS /252 /2024 () //	
17	D-BLAPL/26885/2024	TANMAY TOTWA SARATHI NAYAK @ TANMAYA TAMWANSARAKTHIPALAYAK VS STATE OF ODISHA	ATMAN SHAKTI PAUL VS	CHANDRASEKHARPUR /627 /2024 () //	
18	D-BLAPL/26886/2024	PAKIKSHITA JENA VS STATE OF ODISHA(VIG.)	AMLAN SHAKTI PAUL VS	BALASORE VIGILANCE /30 /2023 () //	
19	D-BLAPL/26888/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /280 /2023 () //	
20	D-BLAPL/26889/2024	PRAKASH SAMAL VS STATE OF ODISHA	PRADDEP KUMAR PRADHAN VS	//0 () //	
21	D-BLAPL/26891/2024	RAJA @ KRUPASINDHU BEHERA VS STATE OF ODISHA	PRADDEP KUMAR PRADHAN VS	CHOUDWAR /409 /2024 () //	
22	D-BLAPL/26895/2024	KAPILA DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHAIRA /90 /2024 () //	
23	D-BLAPL/26899/2024	SHANKAR BAG	DURGA PRASAD PATTNAIK	G.R.P.S. (BALANGIR) /20 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26900/2024	BIKRAM BEHERA	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26901/2024	SRIBAS PRADHAN	SANGRAMJIT PANDA	DHANUPALI /227 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26905/2024	BHAGABAN JANI	KULDEEP MOHANTY	NUAGAON /89 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26908/2024	PATITAPABAN BEHERA @ PINTU	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /635 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26913/2024	TOFAN KUMAR PARIDA	BHARAT BHUSAN ROUSTRAY	Maitri Vihar PS /331 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26915/2024	SALIM AHMED	LAXMIDHAR DASH	SPL.TASK FORCE /29 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26917/2024	RAMACHANDRA SAHOO @ BANKA	SANTOSH KUMAR SAMANTARAY	NAYAGARH /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26921/2024	MANAS KHORA @ CHANDAL @ MADHU HARIJAN	AMULYA RATNA PANDA	KORAPUT SADAR /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26922/2024	OMKAR JENA	MANAS KUMAR CHAND	BAIDYANATHPUR /240 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26927/2024	SUMAN @ KARUNA @ KARUNAKAR BEHERA	S.S.MOHAPATRA	KHAIRA /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26929/2024	RAJENDRA BAG	BHABANI SHANKAR DASPARIDA	TUSRA /227 /2024	
		VS	VS	()	

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35	D-BLAPL/26934/2024	STATE OF ODISHA BEDA @ NIRANJAN SAHU VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /43 /2008 ()	
36	D-BLAPL/26935/2024	STATE OF ODISHA S K. SAMRAJ VS	DALIRANI BEHURAY VS	// SORO /607 /2024 ()	
37	D-BLAPL/26937/2024	STATE OF ODISHA SANAK PRADHAN VS	SURYA KANTA PRADHAN VS	// NCB BHUBANESWAR /3 /2021 ()	
38	D-BLAPL/26938/2024	STATE OF ODISHA KARNIEL RAITA VS	JYOTIRMAYA SAHOO VS	// BADAGADA /369 /2024 ()	
39	D-BLAPL/26940/2024	STATE OF ODISHA PRAMOD TARANI VS	LAMBODOR ACHARI VS	// BHANJANAGAR /239 /2009 ()	
40	D-BLAPL/26943/2024	STATE OF ODISHA PANCHU @ PANCHANAN NAIK VS	LAMBODAR ACHARI VS	// BHANJANAGAR /436 /2024 ()	
41	D-BLAPL/26946/2024	STATE OF ODISHA SANJAY SINGH VS	HEMANTA KUMAR MOHANTA VS	// / /0 ()	
42	D-BLAPL/26948/2024	STATE OF ODISHA SAIKHA SAMEER VS	MANORANJAN PADHY VS	// JEYPORE SADAR /88 /2024 ()	
43	D-BLAPL/26951/2024	STATE OF ODISHA SUNDERLAL NAG @ NEPAL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /127 /2024 ()	
44	D-BLAPL/26952/2024	STATE OF ODISHA SIDHANTA ROUT VS	GHANASHYAM MUDULI VS	// NADANAKANAN P.S. /191 /2024 ()	AOR20220002820C202400006
45	D-BLAPL/26957/2024	STATE OF ODISHA VYANKTESH NAGGAPPA BARASODE VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /88 /2024 () //	

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46	D-BLAPL/26959/2024	SANDEEP THAKUR VS STATE OF ODISHA	REBATILATA PANDA VS	MACHHKUND /83 /2021 () //	
47	D-BLAPL/26960/2024	SAROJ NAIK VS STATE OF ODISHA	SASMITA NANDA VS	KANIHA /272 /2024 () //	
48	D-BLAPL/26962/2024	P.REJENDRA REDDY @ DEBRAJ VS STATE OF ODISHA	ABHAS MOHANTY VS	BERHAMPUR TOWN /230 /2024 () //	
49	D-BLAPL/26964/2024	T.BIJU VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BADAGODA P.S. /451 /2024 () //	AOR20220002820C202400009
50	D-BLAPL/26966/2024	CHHABI NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /127 /2024 () //	
51	D-BLAPL/26970/2024	FARID KHAN @ LULA @LALU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BARAMBA /196 /2024 () //	
52	D-BLAPL/26971/2024	PRATIK KUMAR PATNAIK @ NIPUN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /20 /2024 () //	
53	D-BLAPL/26978/2024	BAIDYANATHA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /285 /2024 () //	
54	D-BLAPL/26980/2024	BIREN BEHERA VS STATE OF ODISHA	S.BALABANTRAY VS	JANKIA P.S. /285 /2024 () //	
55	D-BLAPL/26981/2024	SITARAM PATRO VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	VIGILANCE PS (BERHAMPUR) /15 /2024 () //	
56	D-BLAPL/26983/2024	SHRAVAN PAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PADMAPUR /32 /2024 () //	
57	D-BLAPL/26986/2024	RAKESH NAIK @ RAKESH NAYAK 2 RAJESH NAIK	BIJAY KUMAR BEHERA	//0	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/38628/2024	PRAMOD KUMAR SAHU	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/38621/2024	DAYAMUNI BHOKTA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		JOGESWAR ROUT		//	
60	D-CMP/38622/2024	AJIT ORAM	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		CHARUCHARAN ORAM		//	
61	D-CMP/38662/2024	KOMMANI ANEELAMMA @ PARAMMA	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		ALYANA GAYATRI		//	
62	D-CMP/38708/2024	BHAGYADHAR NAYAK	NITYANANDA BEHURIA	//	
		VS	VS	0	
		NIRANJAN NAYAK		//	
63	D-CMP/38719/2024	INDUSIND BANK LTD., BBSR	SUPRATIK ACHARYA	//	
		VS	VS	0	
		SUSHANT MINERALS PVT. LTD., KEONJHAR		//	
64	D-CMP/38739/2024	BAISHNAB BISWAL	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		RAMESWARNATH SUTHOO		//	
65	D-CONTC/38556/2024	PUSPALATA ROUT	ADV	//	AOD2024000001C202400265
		VS	VS	0	
		YAMINI SARANGI, STATE PROJECT DIRECTOR OSEPA		//	
66	D-CONTC/38557/2024	MAHENDRA SAHOO	ADV	//	AOR20220001600C202400037
		VS	VS	0	
		ARUN DEO SETHY, S.E. QUALITY ASSURANCE DIVISION, JAGATPUR		//	
67	D-CONTC/38558/2024	PRIYANATH PATTANAIK	ADV	//	AOR20220001600C202400038
		VS	VS	0	
		PRABIN KUMAR PANDA, S.E., QUALITY ASSURANCE DIVISION, HIRAKUD		//	
68	D-CONTC/38559/2024	PREMALATA MALIK	ADV	//	AOD2024000001C202400266
		VS	VS	0	

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69	D-CONTC/38560/2024	YAMINI SARANGI, STATE PROJECT DIRECTOR OSEPA JAGANNATH MAJHI VS	ADV. VS	// // 0	
70	D-CONTC/38562/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES HEMANTA KUMAR SAHU VS	ADV VS	// // 0	AOD20240000001C202400268
71	D-CONTC/38563/2024	YAMINI SARANGI, STATE PROJECT DIRECTOR OSEPA MAMATA SWAIN VS	ADV VS	// // 0	AOD20240000001C202400267
72	D-CONTC/38565/2024	YAMINI SARANGI, IAS, PROJECT DIRECTOR, OSEPA, SIKSHYA SOUDHA, BBSR DINA MAJHI VS	ADV. VS	// // 0	
73	D-CONTC/38566/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES PITA BHOI VS	ADV. VS	// // 0	
74	D-CONTC/38567/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DUKHU GUAL VS	ADV. VS	// // 0	
75	D-CONTC/38569/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES CHANDRA MAJHI VS	ADV. VS	// // 0	
76	D-CONTC/38572/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEBENDRE @ DIBE MAJHI VS	ADV. VS	// // 0	
77	D-CONTC/38574/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES PRADEEP MAJHI VS	ADV. VS	// // 0	
78	D-CONTC/38575/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES SHIBA MAJHI VS	ADV. VS	// // 0	
79	D-CONTC/38576/2024	ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES BHAKTARAM PRADHAN VS	ADV. VS	// // 0	
		ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES		//	

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80	D-CONTC/38578/2024	KHETRABASI GHADEI VS ARABINDA AGRAWAL, I.A.S.	ADV. VS	// ()	
81	D-CONTC/38580/2024	DIBAKAR SAMANTARAY VS SALINI PANDIT, I.A.S,	ADV. VS	// ()	
82	D-CONTC/38583/2024	DEBI PRASAD PADHI VS SIBASIS PARIDA O.A.S	ADV. VS	// ()	
83	D-CONTC/38589/2024	DEBAHARI ROUL VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ADV. VS	// ()	
84	D-CONTC/38595/2024	PRADEEP KUMAR NAYAK VS ASWATHY S., I.A.S,	ADV. VS	// ()	
85	D-CONTC/38599/2024	ASIMA MITRA SAHU VS SACHIN RAMCHANDRA JADHAV, I.A.S,	UMESH CHANDRA MOHANTY VS	// ()	
86	D-CONTC/38602/2024	PRAVASINI GOUDA VS LOPAMUDRA MOHANTY THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ADV VS	// ()	AOR20220001611C202400023
87	D-CONTC/38603/2024	RABINDRA KUMAR SAHOO VS PRADEEP NAG, O.E.S	ADV. VS	// ()	
88	D-CONTC/38612/2024	NARENDRANATH MALLICK VS DR.LALIT BAG, THE THASILDAR,MALKANGIR	ADV VS	// ()	AOD20240000612C202400009
89	D-CONTC/38623/2024	DR. ASHOK KUMAR MISHRA VS SHALINI PANDIT, SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE	PRANAB KUMAR GHOSE VS	// ()	
90	D-CONTC/38631/2024	BANALATA DASH VS DHANANJOY MOHANTY DY. COMMNR A.O., BMC, BBSR	ADV. VS	// ()	
91	D-CONTC/38632/2024	SUSANTA KUMAR PRADHAN	ADV.	//	

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		VS	VS	0	
92	D-CONTC/38635/2024	PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI CHANDRAMANI BAG	ADV.	//	
		VS	VS	0	
93	D-CONTC/38637/2024	PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI CHANDRADHWAJ HANS	ADV.	//	
		VS	VS	0	
94	D-CONTC/38641/2024	PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI BAISAKHU HARIJAN	ADV.	//	
		VS	VS	0	
95	D-CONTC/38642/2024	PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI MANDHAR BENUA	ADV.	//	
		VS	VS	0	
96	D-CONTC/38653/2024	PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI PARBATI MALIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/38658/2024	ASWATHY S., I.A.S SATRUGHNA ROUT	ADV	//	AOR20220001600C202400039
		VS	VS	0	
98	D-CONTC/38664/2024	SAROJ KUMAR DAS, SUPERINTENDING ENGINEER, MECHANICAL DIVISION LAXMIPRIYA SETHI	ADV.	//	
		VS	VS	0	
99	D-CONTC/38666/2024	MANORANJAN MISHRA, ENGINEER-IN-CHIEF-CUM SECRETARAY, WORKS DEPT. GUNANIDHI BEHERA	ADV.	//	
		VS	VS	0	
100	D-CONTC/38667/2024	ASWATHY S., IAS JAGANNATH MANDANGI	ADV.	//	
		VS	VS	0	
101	D-CONTC/38668/2024	ASWATHY S., IAS SUBHADRA KARAN	ADV.	//	
		VS	VS	0	
102	D-CONTC/38669/2024	ASWATHY S., IAS MUDULI MUNDA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/38671/2024	ASWATHY S., IAS GOKUL CHANDRA NAIK VS	ADV. VS	// // 0	
104	D-CONTC/38672/2024	ASWATHY S., IAS RASHMIMAYEE BEHERA VS	ADV. VS	// // 0	
105	D-CONTC/38675/2024	ASWATHY S., IAS RAJESH BIDIKA VS	ADV. VS	// // 0	
106	D-CONTC/38677/2024	ASWATHY S., IAS PRAHALLAD PANDA VS	ADV. VS	// // 0	
107	D-CONTC/38680/2024	SALINI PANDIT, I.A.S BISWANATH BEHERA VS	ADV. VS	// // 0	
108	D-CONTC/38702/2024	SALINI PANDIT, I.A.S, HIMANSU KUMAR DAS VS	ADV. VS	// // 0	
109	D-CONTC/38704/2024	SHALINI PANDIT, IAS AJAMIL BERA VS	ADV. VS	// // 0	
110	D-CONTC/38706/2024	SHALINI PANDIT, IAS ADILAXMI ACHARY VS	LAXMIKANTA MOHANTY VS	// // 0	
111	D-CONTC/38725/2024	SALINI PANDIT, IAS LALU MIRDHA VS	AMIT PRASAD BOSE VS	// // 0	
112	D-CRLA/26845/2024	RUDRA MOHAN NAYAK, TAHASILDAR BOLANGIR KANHIYALAL VS	AMITAV TRIPATHY VS	// // 0	CYBER CRIME AND ECONOMIC OFFENCES /21 /2023
113	D-CRLA/26872/2024	STATE OF ODISHA GAJENDRA HANS VS	CHANDANA TRIPATHY VS	// // 0	INFOVALLY UPD BHUBANESWAR /190 /2024
		STATE OF ODISHA		//	

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114	D-CRLA/26883/2024	BINOD PATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	TELKOI /92 /2019 () //	
115	D-CRLA/26914/2024	MANGILAL GORNA VS STATE OF ODISHA	MAHENDRA KUMAR SAHU VS	// () //	AOR20220004336C202400003
116	D-CRLA/26973/2024	CHEPAN MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /141 /2022 () //	
117	D-CRLLP/26932/2024	KESAB BARIK VS PRAVAKAR PATRA	TRILOCHAN PANIGRAHI VS	PURI SADAR /45 /2011 () //	
118	D-CRLMC/26846/2024	RAJESH KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
119	D-CRLMC/26847/2024	PRATIMA KUMARI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PATTAPUR (ASKA) /243 /2019 () //	
120	D-CRLMC/26853/2024	HIMANSHU RANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //	
121	D-CRLMC/26861/2024	SUDARSAN JENA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /33 /2014 () //	
122	D-CRLMC/26864/2024	HARIDAS BISWAS @ BAGHA BIASWAS @ HIRANMA VS STATE OF ODISHA	AMIT BISWAS VS	MALKANGIRI /289 /2020 () //	
123	D-CRLMC/26868/2024	NARAYAN GOUDA@GAUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BELLAGUNTHA /293 /2024 () //	
124	D-CRLMC/26873/2024	BALAKRUSHNA GOUDA VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /214 /2023 () //	
125	D-CRLMC/26875/2024	UTTAM KUMAR SWAIN	AMIT BISWAL	DHARAKOT PS /214 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/26877/2024	ALEKHA DALAI	AMIT BISWAL	DHARAKOT PS /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/26880/2024	DR. SURENDRA KUMAR SAHU	DEVASHIS PANDA	ROURKELA VIGILANCE /4 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMC/26887/2024	GAGAN KUMAR PADHY	JUGALA KISHORE PANDA	KABISURYANAGAR /125 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/26907/2024	NARAYAN DORA	SANDEEP RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/26916/2024	GOURI SAMAL	SUNIL KUMAR PANDA	KHARABEL NAGAR P.S. /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/26920/2024	LINGARAJ MAHAKUD	SOUMYA RANJAN PANDA	Bamapada (Industrial Area) /20 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/26925/2024	KISHAN BAGHEL	DIPTIREKHA NANDA	NAWAPARA /181 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/26945/2024	MEENA KUMARI PATNAIK	BIDYADHAR MANSING	BANAPUR P.S. /198 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/26947/2024	SNEHALATA PRADHAN	HEMANTA KUMAR MOHANTA	TOMANDO /38 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26949/2024	BUDHIRAM NAYAK	HEMANTA KUMAR MOHANTA	TIHIDI /402 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26950/2024	LAXMIDHAR BARIK	MANOJ KUMAR MOHANTY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/26958/2024	STATE OF ODISHA AJIT KUMAR PRADHAN VS	ABINASH ACHARYA VS	// EOW,BHUBANESWAR /22 /2014 ()	
138	D-CRLMC/26963/2024	STATE OF ODISHA KALIA JAGABANDHU SWAIN @ KALIA JAGANNTH SWAIN	SANKU DAS VS	// CUTTACK SADAR /130 /2014 ()	
139	D-CRLMC/26967/2024	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	RAMESH CHANDRA SWAIN VS	// / /0 ()	
140	D-CRLMC/26984/2024	STATE OF ODISHA HARI MALLICK @ HARI MALLIK VS	SURYAKANTA DWIBEDI VS	// BOUDH /139 /2014 ()	
141	D-CRLMC/26991/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	GHANASHYAM MUDULI VS	// BANKI /467 /2023 ()	AOR20220002820C202400007
142	D-CRLMC/26993/2024	STATE OF ODISHA UNION OF INDIA VS	SUBASH CHANDRA MOHANTY SR.S.C.INCOME TAX VS	// / /0 ()	AOD20220001916C202400013
143	D-CRLMP/26890/2024	M/S ODYSSA HOME AND COMMERCIAL PVT.LTD DR. SATYAPRIYA SINGH VS	TUSAR KUMAR MISHRA VS	// / /0 ()	
144	D-CRLMP/26969/2024	TAPASWINI KUNDU NIRANJAN PARIDA VS	D.K.SUNDARAY VS	// / /0 ()	
145	D-CRLMP/26976/2024	STATE OF ODISHA RAMACHANDRA SONI VS	LAXMINARAYAN PATEL VS	// / /0 ()	
146	D-CRLREV/26923/2024	RITU RANI SARAF GURU CHARAN DAS VS	SAMARENDRA MOHANTY VS	// CUTTACK VIGILANCE /57 /2003 ()	
147	D-CRP/38645/2024	STATE OF ODISHA BIDYADHAR SAHU VS	BIBHU PRASAD DAS VS	// / /0 ()	
		BASUDEV SAHU		//	

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148	D-CRP/38661/2024	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT VS M/S DEVAVRAT HOMES PVT.LTD., KHURDA	AMIT PRASAD BOSE VS NIBEDITA MOHANTY	// 0 //	
149	D-FAO/38610/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS PARBATI MUDULI	NIBEDITA MOHANTY VS UMESH CHANDRA PATNAIK	// 0 //	
150	D-FAO/38619/2024	ALEKHA CHANDRA MOHANTY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS DANESH KUMAR	// 0 //	
151	D-FAO/38744/2024	THE MANAGER LEGAL, M/S LIBERTY GENERAL INSURANCE CO. LTD., MUMBAI VS TRILOCHANA BEHERA	DANESH KUMAR VS RAMESH CHANDRA PRADHAN	// 0 //	
152	D-MACA/38581/2024	BHAIRABI PRASAD PANDA VS KASINATH SABAR	RAMESH CHANDRA PRADHAN VS DHANANJAYA MUND	// 0 //	
153	D-MACA/38629/2024	DAKACHAN PUJHARI VS LINGARAJ BARIK	DHANANJAYA MUND VS ADAM ALI KHAN	// 0 //	
154	D-MACA/38745/2024	M/S. NEW INDIA ASSURANCE CO. LTD., BALASORE VS RABINDRA SAHU	ADAM ALI KHAN VS BIBEKANANDA UDGATA	// 0 //	
155	D-MACA/38746/2024	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS SARAT CHANDRA BISWAL	BIBEKANANDA UDGATA VS ARUN KUMAR DAS-1	// 0 //	
156	D-MATA/38594/2024	KARUNAKANTA SAMAL VS MOUSUMI SAMAL	ARUN KUMAR DAS-1 VS SAROJ RANJAN SUBUDHI	// 0 //	
157	D-RPFAM/38597/2024	SK.KAYAMUDDIN VS SOREYA KHANAMA	SAROJ RANJAN SUBUDHI VS TUSAR KUMAR MISHRA	// 0 //	
158	D-RSA/38639/2024	NIRANJAN DEHURY VS TAHASILDAR, ANGUL	TUSAR KUMAR MISHRA VS DEEPAK KUMAR PANI	// 0 //	
159	D-TRP(C)/38564/2024	ANUSAYA ROUT	DEEPAK KUMAR PANI	//	AOR20220004106C202400015

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		VS	VS	()	
160	D-TRP(C)/38606/2024	DEEPAK ROUT		//	
		NAFISA NAJNEE	DAMODAR PATRA	//	
		VS	VS	()	
161	D-TRP(C)/38654/2024	MAHAMMAD FARHAN SHEIKH		//	
		BARSHA BALIRSINGH	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
162	D-WA/38586/2024	SUDHANSHU SEKHAR BAL		//	
		STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//	LOD20240000194C202400059
		VS	VS	()	
		BANSHIDHAR SAHU		//	
163	D-WA/38601/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400109
		VS	VS	()	
		AKSHAY KUMAR JENA		//	
164	D-WA/38640/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//	LOD20240000200C202400028
		VS	VS	()	
		BRAJA KISHORE BEHERA		//	
165	D-WA/38657/2024	CHAIRMAN CUM VICE CHANCELLOR BOARD OF MANAGEMENT	ANAGEM PANDA	//	AOR20220001626C202400001
		VS	VS	()	
		PURNA CHANDRA MISHRA		//	
166	D-WA/38689/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400060
		VS	VS	()	
		SUSHANT KUMAR SAHU		//	
167	D-WA/38724/2024	STATE OF ODISHA	BAIBASWATA PANIGRAH,A.S.C	//	LOD20240000200C202400029
		VS	VS	()	
		AMIT KUMAR NAIK		//	
168	D-WA/38726/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	LOD20240000172C202400111
		VS	VS	()	
		PAYAL PRIYA SAHOO		//	
169	D-WP(C)/38553/2024	DIPALI DEBASMITA DAS	BHABANI SANKAR TRIPATHY (1)	//	
	WP(C)/22246/2024	VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/38554/2024	BHIMSEN @ BHIMASEN PRADHAN	AMITAV TRIPATHY	//	
		VS	VS	()	

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171	D-WP(C)/38555/2024	STATE OF ORISSA RAMESH CHANDRA SWAIN VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400040
172	D-WP(C)/38558/2024	STATE OF ODISHA MINATI PRADHAN VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400269
173	D-WP(C)/38561/2024	STATE OF ODISHA RAJEEBA KUMAR DUTTA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400036
174	D-WP(C)/38568/2024 WP(C)/22256/2024	STATE OF ODISHA AMARENDRA PANI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// // ()	
175	D-WP(C)/38570/2024	STATE OF ODISHA NIDHI AGARWAL VS	RABINDRA NATH PRUSTY VS	// // ()	
176	D-WP(C)/38571/2024	STATE OF ODISHA GOURA CHANDRA PUJARI VS	MANAS PATI VS	// // ()	AOR20220001535C202400068
177	D-WP(C)/38573/2024	STATE OF ODISHA PRATISHRUTI SARANGI VS	RAMA KRISHNA BISOI VS	// // ()	
178	D-WP(C)/38577/2024	STATE OF ODISHA JHARANABALA DASH VS	ANIL KUMAR DAS VS	// // ()	
179	D-WP(C)/38579/2024	STATE OF ODISHA SCHOOL MANAGEMENT COMMITTEE KALINGA HIGH SCHOOL, KALINGA VS	DEBAPROU, MANDANMAL VS	// // ()	
180	D-WP(C)/38582/2024	STATE OF ODISHA ASHOK KUMAR PUROHIT VS	TRILOCHAN NANDA VS	// // ()	
181	D-WP(C)/38584/2024 WP(C)/22292/2024	STATE OF ODISHA BIRAJA KUMARI PANDIT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	

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182	D-WP(C)/38585/2024	DEBASIS GAUDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
183	D-WP(C)/38587/2024	IPPLI RAMULAMMA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //	
184	D-WP(C)/38588/2024 WP(C)/22278/2024	BIMBADHAR BEHURA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
185	D-WP(C)/38590/2024 WP(C)/22296/2024	SANDHYARANAEE PASAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
186	D-WP(C)/38591/2024	NIHAR RANJAN RAULO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
187	D-WP(C)/38592/2024	SUNITI CHAUDHURY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
188	D-WP(C)/38593/2024	INDIRA GANDHI MAHILA HIGHER SECONDARY SCHOOL VS UNION OF INDIA	CHOLBINDA TRIPATHY VS	// 0 //	
189	D-WP(C)/38596/2024	GURUKRUPA FOUNDATION, KHURDA VS THE PRINCIPAL SECY TO THE GOVT, MASS EDUCATION DEPT, BBSR	ARUPANANDA GOSWAMY VS	// 0 //	
190	D-WP(C)/38598/2024	HRUSIKESH MALIK VS STATE OF ORISSA	SANTOSH KUMAR SWAIN VS	// 0 //	
191	D-WP(C)/38600/2024 WP(C)/22297/2024	LAXMIDHAR MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
192	D-WP(C)/38604/2024	JAIRAJ SAHA VS DIVISIONAL MANAGER, INDIAN OIL CORPORATION LIMITED.BHUBANESWAR	ASIT KUMAR OTTA VS	// 0 //	AOR20230000623C202400030
193	D-WP(C)/38605/2024	M/S CARE SECURITY AND ALLIED SERVICES, BHUBANESWAR	ANIL KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38607/2024	NARAYAN PAIKRAY	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/38608/2024	RESHMATUN BEGUM	SARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38609/2024	BASANTA MANJARI SRICHANDAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/38611/2024	ELECTROLITE INDUSTRY, BBSR	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38614/2024	BIJAYA LAXMI MISHRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38615/2024	BIJAYA KUMAR PRADHAN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/38616/2024	NAKHETRA MALINI PATNAIK	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/38617/2024	ABU SWALE KHAN	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/38618/2024	JAYANTI SETHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38620/2024	SRIDHAR MISHRA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/38624/2024	RASMITA GARNAIK	BIDYADHAR MANSING	//	
	WP(C)/22285/2024	VS	VS	0	

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205	D-WP(C)/38625/2024	THE STATE OF ORISSA M/S TUNI PANDA VS	BIBHUDATTA PANDA VS	// // 0	
206	D-WP(C)/38626/2024 WP(C)/22272/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT OF REVENUE BIJAYA BHASKAR SINGH SAMANTA VS	BIBHU PRASAD DAS VS	// // 0	
207	D-WP(C)/38627/2024	DISTRICT SPORTS OFFICER, GANJAM M/S CHHABINDRA KUMAR PRADHAN VS	CHITTA RANAJAN DAS VS	// // 0	
208	D-WP(C)/38630/2024	CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS SUMANTA KUMAR APAT VS	SATYABRATA SATAPATHY VS	// // 0	
209	D-WP(C)/38633/2024	STATE OF ODISHA GUNANIDHI MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0	
210	D-WP(C)/38634/2024	STATE OF ODISHA GOBARDHAN ROHIDAS VS	PABITRA KUMAR NAYAK VS	// // 0	
211	D-WP(C)/38636/2024	STATE OF ODISHA SUKADEV PADHAN VS	SAROJ KUMAR PADHY VS	// // 0	
212	D-WP(C)/38638/2024	STATE OF ODISHA M/S MANAS RANJAN MOHANTA, MAYURBHANJ VS	UPASANA BAL VS	// // 0	
213	D-WP(C)/38643/2024	THE DEPUTY COMNR, CGST AND CENTRAL EXCISE, KEONJHAR PURI URBAN COOPERATIVE BANK EMPLOYEES UNION, PURI VS	INDRAJITAN BISWAL VS	// // 0	
214	D-WP(C)/38644/2024	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR KANAKA PRUSTY VS	BEDA PRAKASH PANDA VS	// // 0	
215	D-WP(C)/38646/2024	STATE OF ODISHA KAMINI ACHARYA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/38647/2024	RAMADEBI PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //	
217	D-WP(C)/38648/2024	BHAGYABANTA KUANR VS UNION OF INDIA	SAILABALA JENA VS	// 0 //	
218	D-WP(C)/38649/2024	NAGENDRA SINGH VS DEPUTY COMNR, CGST AND CE, ROURKELA	UPASANA BAL VS	// 0 //	
219	D-WP(C)/38650/2024	RAMADEVI PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //	
220	D-WP(C)/38651/2024	SUBASINI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
221	D-WP(C)/38652/2024	MOHAN PRADHANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
222	D-WP(C)/38655/2024	JAGADISH SAHU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //	
223	D-WP(C)/38656/2024	GANGADHAR PRADHAN VS ACCOUNTANT GENERAL (A AND E) ODISHA, BBSR	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202400019
224	D-WP(C)/38659/2024	UNION OF INDIA VS SUBODHA KUMAR NAYAK	BIMBISAR DASH,SR. PANEL COUNSEL VS	// 0 //	AOD20220001932C202400002
225	D-WP(C)/38660/2024	SANATAN MISHRA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/38663/2024	DHARMENDRA KUMAR DANDASENA VS COMNR-CUM-SECY TO THE GOVT. DEPT. OF PR AND DW DEPT. ODISHA, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //	
227	D-WP(C)/38665/2024	PRASANTA ROUT	BISWAJIT MOHAPATRA	//	

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		VS	VS	0	
		THE COLLECTOR CUM D.M. JAGATSINGHPUR		//	
228	D-WP(C)/38673/2024	SUSANTA KUMAR SAMANTARAY	SHANTI PRAKASH MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/38674/2024	BABULI SAHU	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/38676/2024	SMRUTI RANJAN ROUT	MILAN KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/38678/2024	DHEERAJ SAHU	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/38679/2024	ABUTAR KHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/38681/2024	ABHIMANYU MAHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/38682/2024	M/S.BHABINA JENA. BBSR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL STATE TAX OFFICER, BBSR		//	
235	D-WP(C)/38683/2024	M/S. MAA DURGA CONSTRUCTIONS, JHARSUGUDA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		DEPUTY COMNR, GST AND CENRAL EXCISE, JHARSUGUDA		//	
236	D-WP(C)/38684/2024	M/S.SAROJA KANTA PARIDA. KHURDA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, BBSR-IV		//	
237	D-WP(C)/38685/2024	DEEPAK KUMAR BISWAL	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/38686/2024	DINDAYAL SHAH	SUBHAM SHARMA	//	
		VS	VS	0	

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239	D-WP(C)/38687/2024	STATE OF ODISHA GURU NANAK PUBLIC SCHOOL, ROURKELA VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400048
240	D-WP(C)/38688/2024	DIRECTOR GENERAL (EXEMPTION) INCOME TAX, DELHI. AMBIKA MAJHI @ DHRUW VS	AKSHAYA KUMAR SAHOO VS	// // 0	
241	D-WP(C)/38690/2024	STATE OF ODISHA SUBRAT PALEI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0	
242	D-WP(C)/38691/2024	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	CHIRANJAYA MOHANTY VS	// // 0	
243	D-WP(C)/38692/2024	STATE OF ODISHA BRUNDABAN DAS VS	SUBAS CHANDRA DAS VS	// // 0	
244	D-WP(C)/38693/2024	STATE OF ODISHA HOTEL EKAMRA IMFL ON SHOP, BBSR VS	LAXMAN PRADHAN VS	// // 0	
245	D-WP(C)/38694/2024	STATE OF ODISHA PRADIPTA KUMAR CHHOTARAY VS	M. BALAKRISHNA RAO VS	// // 0	
246	D-WP(C)/38695/2024	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR RAJIB MOHANTY VS	SADASIVA PATRA (1) VS	// // 0	
247	D-WP(C)/38696/2024	STATE OF ODISHA DEEPALI INTERNATIONAL IMFL HOTEL ON SHOP., BBSR VS	LAXMAN PRADHAN VS	// // 0	
248	D-WP(C)/38697/2024	STATE OF ODISHA SONALI BEHERA VS	RAJJEET ROY VS	// // 0	
249	D-WP(C)/38698/2024	STATE OF ODISHA HIMADRI BHUSAN NAYAK VS	SADASIVA PATRA (1) VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/38699/2024	DEBENDRA NATH MAHANA VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	SATYABRATA MOHANTY VS SANTOSH CHANDRA ATABUDHI	// 0 //	
251	D-WP(C)/38700/2024	ACHYUTA SWAIN VS COLLECTOR, KHORDHA	SANTOSH CHANDRA ATABUDHI VS MANORANJAN MISHRA	// 0 //	
252	D-WP(C)/38701/2024	SASMITA ROUT VS STATE OF ODISHA	MANORANJAN MISHRA VS LALITENDU BHUYAN	// 0 //	
253	D-WP(C)/38703/2024	SANGRAM KUMAR MANGAL VS STATE OF ORISSA	LALITENDU BHUYAN VS LAXMIKANTA MOHANTY	// 0 //	
254	D-WP(C)/38705/2024	SANATAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS LAXMIKANTA MOHANTY	// 0 //	
255	D-WP(C)/38707/2024	PARAMANANDA ROUT VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS VIVASWAT MOHAPATRA	// 0 //	
256	D-WP(C)/38709/2024	MAGUNI JENA VS SHRI JAGANNATH TEMPLE MANAGING COMMITTEE PURI	VIVASWAT MOHAPATRA VS LAXMIKANTA MOHANTY	// 0 //	
257	D-WP(C)/38710/2024	BALLAV CHARAN BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS LAXMIKANTA MOHANTY	// 0 //	
258	D-WP(C)/38712/2024	NILAMANI MISHRA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS NIRANJAN PRASAD PATRA	// 0 //	
259	D-WP(C)/38713/2024	JASOBANTA ROUT VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS LAXMIKANTA MOHANTY	// 0 //	
260	D-WP(C)/38714/2024	KALANDI CHARAN SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS ABHILASH MISHRA	// 0 //	
261	D-WP(C)/38715/2024	HRUSHIKESH PARIJA	ABHILASH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/38716/2024	NANDA KISHOR SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/38717/2024	BRAJA KISHORE DAS	SURENDRA KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/38718/2024	SANGRAM BARIK	SATYABRATA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/38720/2024	GAJENDRA BARIK	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/38721/2024	GAUTAM BUDHA SINGH SAMANT	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/38722/2024	BHISMA DHARAU	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/38723/2024	M/S. BISHANDAYAL JEWELLERS, CUTTACK	RAJESH KUMAR SAHOO	//	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT. OF REVENUE, NEW DELHI		//	
269	D-WP(C)/38727/2024	DURGAMADHAB MAHARANA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
270	D-WP(C)/38728/2024	M/S. SHAKTI ENTERPRISERS	MANMAYA KUMAR DASH	//	AOR20220004309C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/38729/2024	OM MAA BHAI RABI GENERAL STORE, GANJAM	SIBANARAYAN BISWAL	//	AOD20240000783C202400014
		VS	VS	()	
		BANK OF MAHARASHTRA, PUNE		//	
272	D-WP(C)/38730/2024	SUMIT KUMAR NAYAK	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/38731/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA SRIMATI SETHY VS	TARUN KANTA PATTANAYAK VS	// // ()	AOR20220002820C202400010
274	D-WP(C)/38732/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER,KEONJHAR KUNJA BIHARI PAL VS	JANAKI KANTA MAHAPATRA VS	// // ()	
275	D-WP(C)/38733/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SHAKTI DATTA TRIPATHY VS	// // ()	
276	D-WP(C)/38734/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA M/S. EPARIS JEWELLERS, CUTTACK VS	RAJESH KUMAR SAHOO VS	// // ()	
277	D-WP(C)/38735/2024	COMNR OF GST AND CENTRAL EXCISE, BBSR SANYASI NAYAK VS	SIBANARAYAN BISWAL VS	// // ()	AOD20240000783C202400016
278	D-WP(C)/38736/2024	STATE OF ODISHA BISWA JEEBAN PANIGRAHY VS	SHAKTI DATTA TRIPATHY VS	// // ()	
279	D-WP(C)/38737/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA NEELACHAKRA CASHEWNUT CO OP, PURI VS	RAJESH KUMAR SAHOO VS	// // ()	
280	D-WP(C)/38738/2024	THE COMNR OF GST AND CENTRAL EXCISE, BBSR PABITRA MAJHI VS	SIVA SANKAR CHAINI VS	// // ()	
281	D-WP(C)/38740/2024	STATE OF ODISHA DURGA PRASAD PANIGRAHI VS	SHAKTI DATTA TRIPATHY VS	// // ()	
282	D-WP(C)/38741/2024	REGISTRAR,COOPERATIVE SOCIETIES ODISHA, BBSR SHREEMAYEE SWETA SNIGDHA MISHRA VS	ASISH MISHRA VS	// // ()	
283	D-WP(C)/38742/2024	STATE OF ODISHA RAJKUMAR NIAL @ ROUT VS	SIVA SANKAR CHAINI VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/38743/2024	RAMLAL THAPA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// () //	
285	D-WPCRL/26850/2024	VIPIN YADAV VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	//0 () //	
286	D-WPCRL/26930/2024	GADADHAR SWAIN VS STATE OF ODISHA	SANDIPAN MISHRA VS	//0 () //	
287	D-ABLAPL/26842/2024	ARJUN PRADHAN VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /53 /2022 () //	AOR20220002993C202400006
288	D-ABLAPL/26843/2024	SANTOSH RAY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BARPALI /135 /2024 () //	AOR20220002454C202400151
289	D-ABLAPL/26844/2024	DEEPAK BEHERA @DIPAK KUMAR BEHERA VS STATE OF ODISHA	RAJESH KUMAR SAHU VS	BARKOTE /406 /2024 () //	AOR20240000837C202400001
290	D-ABLAPL/26848/2024	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KUDANAGARI /237 /2024 () //	
291	D-ABLAPL/26849/2024	BITHAL SAHU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	GOLANTHARA (BERHAMPUR) /403 /2023 () //	
292	D-ABLAPL/26857/2024	MAHENDRA MAHAKUD VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /82 /2023 () //	
293	D-ABLAPL/26859/2024	KAMESH MARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /105 /2023 () //	
294	D-ABLAPL/26862/2024	BAIDU @ RUPELI SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /638 /2024 () //	
295	D-ABLAPL/26870/2024	DEEPAK KUMAR PADHY	BASUDEV PUJARI	BRAHMAGIRI /419 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/26871/2024	SOURMYA RANJAN BARIK	SK. ZAFARULLA	BALICHANDRAPUR /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/26874/2024	HARISH CHANDRA ROUT @BABU	KHUSBU PANIGRAHI	//	AOR20220002787C202400119
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/26876/2024	SANTOSH KUMAR PARHI @ SANTOSH PADHEE	PRAVAT KUMAR PANDA	KUMBHARAPARA /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/26879/2024	BULU @ SURYKANTA MALLIK	BIPIN KUMAR NAYAK	NIMAPADA /115 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/26881/2024	SUSANTA KUMAR SAHOO	SATYA RANJAN MULIA	CHANDILI /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/26882/2024	ALI BAIG	SATYA RANJAN MULIA	CANTONMENT ROAD /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/26884/2024	GOUTAM KUAMR BARIK @ GOUTAM BARIK	SANDEEP RAJ PANDA	BIRIDI PS /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/26892/2024	SANTOSH KUMAR DAS	ARJUNA CHARANA BEHERA	KHAIRA /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/26893/2024	GIRIDHARI BHOI	ARJUNA CHARANA BEHERA	BELPARA /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/26894/2024	KRISHNA @ SANGRAM DEHURI	RABINDRA NATH PANDA	RAGHUNATHPUR /206 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/26896/2024	RAKESH KUMAR NAYAK	BAIJAYANTI MOHANTY	DHARMASALA /636 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/26897/2024	STATE OF ODISHA MUKESH OJHA VS	KUMAR PRAJWAL VS	// DHARMASALA /27 /2011 ()	
308	D-ABLAPL/26898/2024	STATE OF ODISHA DILLIP KUMAR BEHERA VS	SHREE PANDA VS	// DHARMASALA /415 /2024 ()	
309	D-ABLAPL/26902/2024	STATE OF ODISHA NIRANJAN BEHERA VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /214 /2024 ()	
310	D-ABLAPL/26903/2024	STATE OF ODISHA GOVINDA @ SIBU MOHANTY VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /253 /2024 ()	
311	D-ABLAPL/26904/2024	STATE OF ODISHA ARUNANSHU SEKHAR MAJHI VS	SANTOSH CHANDRA ATABUDHI VS	// BHOGRAI /282 /2024 ()	
312	D-ABLAPL/26906/2024	STATE OF ODISHA PRAFULLA BARIK VS	PARTHA SARATHI DAS VS	// BARIA /118 /2024 ()	AOD20240000362C202400019
313	D-ABLAPL/26909/2024	STATE OF ODISHA RANAJIT BISWAL VS	PRAMOD KUMAR JENA VS	// CHANDIPUR /80 /2024 ()	
314	D-ABLAPL/26910/2024	STATE OF ODISHA UGRESEN PARIJA VS	SOUMYA JYOTI BISWAL VS	// //0 ()	
315	D-ABLAPL/26911/2024	STATE OF ODISHA BICHITRA LENKA VS	SAMBIT BISWAL VS	// KUJANGA /420 /2024 ()	
316	D-ABLAPL/26912/2024	STATE OF ODISHA SUNIL NAHAK VS	RAMESH CHANDRA PRADHAN VS	// NIMAKHANDI /93 /2024 ()	AOR20220001914C202400018
317	D-ABLAPL/26918/2024	STATE OF ODISHA ANURANJAN PARICHHA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// RAIKIA /36 /2023 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :04/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/26919/2024	DINESH PRATAP SINGH VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	KOIDA /97 /2024 () //	
319	D-ABLAPL/26924/2024	NITYARANJAN KUND VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /119 /2024 () //	
320	D-ABLAPL/26926/2024	JAGAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /273 /2023 () //	
321	D-ABLAPL/26928/2024	GOLI PRADHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BANAPUR P.S. /258 /2017 () //	
322	D-ABLAPL/26931/2024	JAYANTA KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /236 /2024 () //	
323	D-ABLAPL/26933/2024	SOYB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
324	D-ABLAPL/26936/2024	SOYB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
325	D-ABLAPL/26939/2024	RAJIB MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /137 /2023 () //	
326	D-ABLAPL/26941/2024	SANJAY PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /581 /2023 () //	
327	D-ABLAPL/26942/2024	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /137 /2023 () //	
328	D-ABLAPL/26944/2024	BATUA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /217 /2024 () //	
329	D-ABLAPL/26953/2024	BABUNI NAIK @NAYAK	GHANASHYAM MUDULI	KHANDAGIRI P.S. /204 /2012	AOR20220002820C202400008

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/26954/2024	PRABHAT KUMAR KULDEEP	MANORANJAN PADHY	JEYPORE TOWN /188 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/26955/2024	RAJEN DAS @MANTU DAS	ALOK KUMAR PANDA	NARLA /199 /2024	AOD20240000536C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/26956/2024	DAMBURU JENA	ASHOK DAS	SHERAGADA /302 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/26961/2024	TAPAN DALABEHERA	JUDHISTHIR SAHOO	DASPALLA /181 /2024	AOD20220003315C202400018
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/26965/2024	PRAFULLA KUMAR NAYAK	AMITAV TRIPATHY	NAYAGARH SADAR /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/26968/2024	CHITARANJAN PRADHAN	CHINMAYA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/26972/2024	LALITA MANTRY	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/26974/2024	ISAK MAJHI	JYOTIRMAYA SAHOO	ADVA /33 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/26975/2024	TALASU @ T. BADRINATH SUBUDHI	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/26977/2024	MOTILAL BARIK @ TUTUN	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/26979/2024	ISHAK RAITA	JYOTIRMAYA SAHOO	ADVA /33 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/26982/2024	STATE OF ODISHA RAMAKANTA MAHARANA VS	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /512 /2024 ()	
342	D-ABLAPL/26985/2024	STATE OF ODISHA CHANDRAKANTA BHOLA VS	JYOTIRMAYA SAHOO	// JANKIA P.S. /285 /2024 ()	
343	D-ABLAPL/26987/2024	STATE OF ODISHA SASMITA PATRO @SASMITA KUMARI PATRA VS	UMESH CHANDRA BEHURA	// VIGILANCE PS (BERHAMPUR) /15 /2024 ()	
344	D-ABLAPL/26988/2024	STATE OF ODISHA AJAY KUMAR PRADHAN @ BRUNDABAN VS	SAROJ KUMAR DASH	// JANKIA P.S. /283 /2024 ()	
345	D-ABLAPL/26989/2024	STATE OF ODISHA AJAY KUMAR PRADHAN @ BRUNDABAN VS	SAROJ KUMAR DASH	// JANKIA P.S. /278 /2024 ()	
346	D-ABLAPL/26990/2024	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO VS	PRADIPTA BEURA	// / /0 ()	
347	D-ABLAPL/26992/2024	STATE OF ODISHA AJAY KUMAR PRADHAN @ BRUNDABAN VS	SAROJ KUMAR DASH	// JANKIA P.S. /279 /2024 ()	
348	D-ABLAPL/26994/2024	STATE OF ODISHA KISHORE BEHERA VS	DEEPAK RANJAN SUNDARAY	// BALUGAON P.S. /95 /2024 ()	
349	D-ABLAPL/26995/2024	STATE OF ODISHA NILAKANTHA BEHERA VS	SANJIB KUMAR BHANJADEO	// / /0 ()	
350	D-ABLAPL/26996/2024	STATE OF ODISHA Pramod Kumar Biswal VS State of Orissa	Baishnab Charan Patra	// / / () //	AOR20220000753C202400004

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MISC CASES FILED on :04/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/2749/2018 WPC(OA)/2749/2018	SUSIL KUMAR BEHERA MP	M/S MANAS PATI	30/2024
2	D-WPCRL/26850/2024 WPCRL/ /	VIPIN YADAV MP	ADITYA NARAYAN DAS	34/2024
3	D-CRP/38661/2024 CRP/ /	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT PRIVATE LTD.(DPL) MP	OPINDEBJITDIPLO	73/2024
4	D-MSA/36778/2024 MSA/ /	NARENDRA KUMAR PATEL MP	DEVASHIS PANDA	92/2024
5	D-MSA/36808/2024 MSA/ /	DR.SAMIR KUMAR PATEL MP	DEVASHIS PANDA	93/2024
6	D-MSA/36811/2024 MSA/ /	PUSPANJALI PATEL MP	DEVASHIS PANDA	94/2024
7	D-MSA/36813/2024 MSA/ /	SARITA PATEL MP	DEVASHIS PANDA	95/2024
8	D-CRLMP/26890/2024 CRLMP/ /	DR. SATYAPRIYA SINGH MP	TUSAR KUMAR MISHRA	203/2024
9	D-TRP(C)/38564/2024 TRP(C)/ /	ANUSAYA ROUT MP	DEEPAK KUMAR PANI	275/2024
10	D-TRP(C)/38606/2024 TRP(C)/ /	NAFISA NAJNEE MP	DAMODAR PATRA	276/2024
11	D-TRP(C)/38654/2024 TRP(C)/ /	BARSHA BALIRSINGH MP	JYOTIRMAYA SAHOO	277/2024
12	D-RVWPET/36583/2024 RVWPET/ /	DURGESH NANDINI DASH MP	ADV.	312/2024
13	D-CMAPL/38628/2024 CMAPL/ /	PRAMOD KUMAR SAHU MP	ADHIRAJ MOHANTY	381/2024
14	D-CMAPL/38628/2024 CMAPL/ /	PRAMOD KUMAR SAHU MP	ADHIRAJ MOHANTY	382/2024
15	D-CMAPL/342/2023 CMAPL/342/2023	APARNA MISHRA MP	NIKUNJA KUMAR ROUT	383/2024
16	D-RPFAM/38597/2024 RPFAM/ /	SK.KAYAMUDDIN MP	SAROJ RANJAN SUBUDHI	385/2024
17	D-MATA/38594/2024 MATA/ /	KARUNAKANTA SAMAL MP	ARUN KUMAR DAS	409/2024
18	D-MATA/38594/2024 MATA/ /	KARUNAKANTA SAMAL MP	ARUN KUMAR DAS	410/2024
19	D-FAO/38619/2024 FAO/ /	ALEKHA CHANDRA MOHANTY MP	UMESH CHANDRA PATNAIK	784/2024
20	D-FAO/34820/2024 FAO/381/2024	MANAGER,TP CELL,M/S NATIONAL INSURANCE CO.LTD.,MUMBAI MP	PRANVEEDKUMARTRIPATHY	785/2024
21	D-FAO/38744/2024 FAO/ /	THE MANAGER LEGAL, M/S LIBERTY GENERAL INSURANCE CO. LTD., MUMBAI MP	PRANVEEDKUMARTRIPATHY	786/2024
22	D-CRLREV/25298/2024 CRLREV/463/2024	PRASANTA KUMAR DAS MP	SURYAKANTA DWIBEDI	787/2024
23	D-CRLREV/23972/2024 CRLREV/425/2024	SANTOSH KUMAR NAIK MP	BISWAMBAR MOHANTY	788/2024
24	D-CRLREV/23972/2024 CRLREV/425/2024	SANTOSH KUMAR NAIK MP	BISWAMBAR MOHANTY	789/2024
25	D-CRLREV/485/2023 CRLREV/485/2023	GANGADHAR SAHOO MP	SAMARENDRA BAHADUR	790/2024
26	D-CRLREV/26923/2024	GURU CHARAN DAS	SAMARENDRA MOHANTY	

	CRLREV/ /	MP		791/2024
27	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1041/2024
28	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1042/2024
29	D-CMP/29637/2024 CMP/763/2024	DR. RATIKANTA KHATUA MP	MANMAYA KUMAR DASH	1068/2024
30	D-CMP/36272/2024 CMP/ /	PRATAP RUDRA HARICHANDAN MP	AJAYA KUMAR MOHARANA	1069/2024
31	D-CMP/38621/2024 CMP/ /	DAYAMUNI BHOKTA MP	TUSAR KUMAR MISHRA	1070/2024
32	D-CMP/38622/2024 CMP/ /	AJIT ORAM MP	TUSAR KUMAR MISHRA	1071/2024
33	D-CMP/38662/2024 CMP/ /	KOMMANI ANEELAMMA @ PARAMMA MP	ARUN KUMAR MISHRA	1072/2024
34	D-CMP/38708/2024 CMP/ /	BHAGYADHAR NAYAK MP	NITYANANDA BEHURIA	1073/2024
35	D-CMP/38719/2024 CMP/ /	INDUSIND BANK LTD., BBSR MP	SUPRATIK ACHARYA	1074/2024
36	D-CMP/38739/2024 CMP/ /	BAISHNAB BISWAL MP	BIBEKANANDA BHUYAN	1075/2024
37	D-BLAPL/16915/2024 BLAPL/5915/2024	PRATHAM PATRA @ GHATAK PATRA MP	ABHAS MOHANTY	1155/2024
38	D-BLAPL/16700/2024 BLAPL/5729/2024	SUNIL PUJARI MP	BIRAJA PRASAD NANDA	1156/2024
39	D-BLAPL/15058/2024 BLAPL/5145/2024	SRUJAN BEHERA @ SUJAN BEHERA MP	AMLAN SHAKTI PAUL	1157/2024
40	D-BLAPL/12186/2023 BLAPL/12186/2023	TEJINDER KAUR NOORI MP	AMLAN SHAKTI PAUL	1158/2024
41	D-BLAPL/23722/2024 BLAPL/8041/2024	PREMANANDA PODHA MP		1159/2024
42	D-BLAPL/23945/2024 BLAPL/8142/2024	ISHA DHAREI MP		1160/2024
43	D-BLAPL/18283/2024 BLAPL/6307/2024	CHINTUA@CHINTU@SUKESH PATRA MP	MANAS KUMAR CHAND	1161/2024
44	D-BLAPL/314/2024 BLAPL/60/2024	PRASANT BHOI MP	AMLAN SHAKTI PAUL	1162/2024
45	D-BLAPL/18779/2024 BLAPL/6426/2024	KRISHNA PATTANAIAK @ KALANDI NAYAK MP	AKHIRANJEEV BIDYABHUSHAN	1163/2024
46	D-ABLAPL/14928/2024 ABLAPL/5195/2024	PABITRA SAHU MP		1825/2024
47	D-ABLAPL/22495/2024 ABLAPL/8750/2024	RUDRA PRASAD SRICHANDAN MP		1826/2024
48	D-ABLAPL/20693/2024 ABLAPL/7540/2024	GOBINDA KUSHULIA @ GOVIND KUSHULIA MP		1827/2024
49	D-ABLAPL/17191/2024 ABLAPL/6012/2024	MANAS KANDI @ MANAS KUMAR KANDI MP		1828/2024
50	D-ABLAPL/21001/2024 ABLAPL/7460/2024	JUGAL KISHORE SAHOO MP		1829/2024
51	D-ABLAPL/18918/2024 ABLAPL/6710/2024	RAMAKRUSHNA SAHU MP		1830/2024
52	D-ABLAPL/25310/2024 ABLAPL/9190/2024	BISWARANJAN MOHANTY MP		1831/2024
53	D-ABLAPL/3746/2024 ABLAPL/1616/2024	LAXMIDHAR SWAIN MP		1832/2024
54	D-ABLAPL/21724/2024 ABLAPL/7786/2024	SITANSU SEKHAR JENA MP		1833/2024
55	D-MACA/724/2019 MACA/724/2019	THE ICICI LOMBARD G.I.CO.LTD. MP	M/S H. N. TRIPATHY, S. R. TRIPATHY, B. P. RATH, M/S. UMESH PRASAD	2053/2024
56	D-MACA/38581/2024 MACA/ /	BHAIRABI PRASAD PANDA MP	RAMESH CHANDRA PRADHAN	2054/2024
57	D-MACA/38629/2024 MACA/ /	DAKACHAN PUJHARI MP	DHANANJAYA MUND	2055/2024

58	D-MACA/38745/2024 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD., BALASORE MP	ADARSH KHAN	2056/2024
59	D-MACA/38746/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	BIBEKANANDA UDGATA	2057/2024
60	D-MACA/38746/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	BIBEKANANDA UDGATA	2058/2024
61	D-MACA/38746/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	BIBEKANANDA UDGATA	2059/2024
62	D-MACA/37266/2024 MACA/897/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA MP	INSURANCE	2060/2024
63	D-MACA/37266/2024 MACA/897/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA MP	INSURANCE	2061/2024
64	D-CRLA/26845/2024 CRLA/ /	KANHIYALAL MP	AMITAV TRIPATHY	2232/2024
65	D-CRLA/12248/2024 CRLA/408/2024	DEBABRATA BARAL MP	RAMESH CHANDRA BEHERA	2233/2024
66	D-CRLA/26883/2024 CRLA/ /	BINOD PATRA MP	KARUNAKAR NAYAK	2234/2024
67	D-CRLA/26883/2024 CRLA/ /	BINOD PATRA MP	KARUNAKAR NAYAK	2235/2024
68	D-CRLA/26883/2024 CRLA/ /	BINOD PATRA MP	KARUNAKAR NAYAK	2236/2024
69	D-CRLA/42/2019 CRLA/42/2019	PRADEEP BEHERA@PRADIP MP	SOURA CHANDRA MOHAPATRA	2237/2024
70	D-CRLA/112/2018 CRLA/112/2018	BALARAM GANDA MP	M/S.MANORANJAN PADHY	2238/2024
71	D-CRLA/111/2018 CRLA/111/2018	ARJUNA GONDA@KOLIA MP	M/S.MANORANJAN PADHY	2239/2024
72	D-CRLA/644/2022 CRLA/644/2022	MADAN MURMU MP	ALOK KUMAR PANDA	2240/2024
73	D-CRLA/23381/2024 CRLA/803/2024	DHAKA@RAJAT KUMAR MALIK MP	MANAS KUMAR CHAND	2241/2024
74	D-CRLA/26973/2024 CRLA/ /	CHEPAN MUKHI MP	BIBEKANANDA MAHAPATRA	2242/2024
75	D-CRLA/26973/2024 CRLA/ /	CHEPAN MUKHI MP	BIBEKANANDA MAHAPATRA	2243/2024
76	D-CRLA/26914/2024 CRLA/ /	MANGILAL GORNA MP	MAHENDRA KUMAR SAHU	2244/2024
77	D-CRLA/26914/2024 CRLA/ /	MANGILAL GORNA MP	MAHENDRA KUMAR SAHU	2245/2024
78	D-CRLA/26914/2024 CRLA/ /	MANGILAL GORNA MP	MAHENDRA KUMAR SAHU	2246/2024
79	D-CRLMC/26846/2024 CRLMC/ /	RAJESH KUMAR DAS MP	AMITAV TRIPATHY	2407/2024
80	D-CRLMC/26853/2024 CRLMC/ /	HIMANSHU RANJAN JENA MP	ARIJEET MISHRA	2408/2024
81	D-CRLMC/26861/2024 CRLMC/ /	SUDARSAN JENA MP	PRADOSH KUMAR DAS	2409/2024
82	D-CRLMC/26868/2024 CRLMC/ /	NARAYAN GOUDA@GAUDA MP	SARATHI JYOTI MOHANTY	2410/2024
83	D-CRLMC/26873/2024 CRLMC/ /	BALAKRUSHNA GOUDA MP	AMIT BISWAL	2411/2024
84	D-CRLMC/26875/2024 CRLMC/ /	UTTAM KUMAR SWAIN MP	AMIT BISWAL	2412/2024
85	D-CRLMC/26877/2024 CRLMC/ /	ALEKHA DALAI MP	AMIT BISWAL	2413/2024
86	D-CRLMC/26880/2024 CRLMC/ /	DR. SURENDRA KUMAR SAHU MP	DEVASHIS PANDA	2414/2024
87	D-CRLMC/14506/2024 CRLMC/2039/2024	SASMITA ROURAY MP		2415/2024
88	D-CRLMC/14508/2024 CRLMC/2043/2024	SASMITA ROURAY MP		2416/2024
89	D-CRLMC/21322/2024	SHYAMASUNDAR SAHOO	PRATAP KESHARI DEO	

	CRLMC/2812/2024	MP		2417/2024
90	D-CRLMC/23453/2024 CRLMC/ /	SAGARIKA SWAIN MP	ASHOK KUMAR SARANGI	2418/2024
91	D-CRLMC/5170/2023 CRLMC/5170/2023	DAYANIDHI MAHAPATRA MP	SAYANTAN PANDA	2419/2024
92	D-CRLMC/21526/2024 CRLMC/2786/2024	KUMAR PARIJA MP	ARUN KUMAR MISHRA	2420/2024
93	D-CRLMC/18891/2024 CRLMC/2667/2024	RANJIT GOUDA MP		2421/2024
94	D-CRLMC/26945/2024 CRLMC/ /	MEENA KUMARI PATTNAIK MP	BIDYADHAR MANSING	2422/2024
95	D-CRLMC/26950/2024 CRLMC/ /	LAXMIDHAR BARIK MP	MANOJ KUMAR MOHANTY	2423/2024
96	D-CRLMC/26958/2024 CRLMC/ /	AJIT KUMAR PRADHAN MP	ABINASH ACHARYA	2424/2024
97	D-CRLMC/4199/2023 CRLMC/4199/2023	AJAYA KUMAR NAIK@AJAYA NAIK MP		2425/2024
98	D-CRLMC/26967/2024 CRLMC/ /	PRAKASH CHANDRA MISHRA MP	RAMESH CHANDRA SWAIN	2426/2024
99	D-CRLMC/19465/2024 CRLMC/2513/2024	RAJESH KUMAR ACHARYA MP	PRAVASH CHANDRA JENA	2427/2024
100	D-CRLMC/26991/2024 CRLMC/ /	RAJESH KUMAR PRADHAN MP	GHANASHYAM MUDULI	2428/2024
101	D-WA/38586/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	6526/2024
102	D-WA/38586/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	6527/2024
103	D-WA/38586/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	6528/2024
104	D-WA/33049/2024 WA/ /	RATNAKAR GIRI MP	MANOJ KUMAR PATI	6529/2024
105	D-WA/38601/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6530/2024
106	D-WA/38601/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6531/2024
107	D-WA/38601/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6532/2024
108	D-WA/38640/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6533/2024
109	D-WA/38640/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6534/2024
110	D-WA/38640/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6535/2024
111	D-WA/38657/2024 WA/ /	CHAIRMAN CUM VICE CHANCELLOR BOARD OF ANIMATION, MP	BOARD OF ANIMATION,OUAT,BHUBANESWAR	6536/2024
112	D-WA/38657/2024 WA/ /	CHAIRMAN CUM VICE CHANCELLOR BOARD OF ANIMATION, MP	BOARD OF ANIMATION,OUAT,BHUBANESWAR	6537/2024
113	D-WA/38724/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI,A.S.C	6538/2024
114	D-WA/38724/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI,A.S.C	6539/2024
115	D-WA/38724/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI,A.S.C	6540/2024
116	D-WA/38726/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6541/2024
117	D-WA/38726/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6542/2024
118	D-WA/38689/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6543/2024
119	D-WP(C)/38553/2024 WP(C)/22246/2024	DIPALI DEBASMITA DAS MP	BHABANI SANKAR TRIPATHY (1)	11893/2024
120	D-WP(C)/38375/2024 WP(C)/ /	KRUSHNA CHANDRA ROUT MP	BISWABIHARI MOHANTY	11894/2024

121	D-WP(C)/20394/2009 WP(C)/20394/2009	NIRANJAN SATPATHY MP	SIDHARTHA MISHRA	11895/2024
122	D-WP(C)/38568/2024 WP(C)/22256/2024	AMARENDRA PANI MP	MANOJA KUMAR KHUNTIA	11896/2024
123	D-WP(C)/15074/2022 WP(C)/15074/2022	DR NIHAR RANJAN BISWAL MP	BUDHADEV ROURAY	11897/2024
124	D-WP(C)/38544/2024 WP(C)/22274/2024	AMBIKA PRASAD DAS MP	AMITABH MISHRA	11898/2024
125	D-WP(C)/38582/2024 WP(C)/ /	ASHOK KUMAR PUROHIT MP	TRILOCHAN NANDA	11899/2024
126	D-WP(C)/38588/2024 WP(C)/22278/2024	BIMBADHAR BEHURA MP	DAYANANDA MOHAPATRA	11900/2024
127	D-WP(C)/10955/2024 WP(C)/7226/2024	BIBEKANDA SINGH MP		11901/2024
128	D-WP(C)/20860/2024 WP(C)/13057/2024	MURALIDHAR SAHOO MP	SK. KALIM UDDIN	11902/2024
129	D-WP(C)/36976/2024 WP(C)/ /	GOURI SHANKAR BEHERA MP	PARTHA SARATHI NAYAK	11904/2024
130	D-WP(C)/38593/2024 WP(C)/ /	INDIRA GANDHI MAHILA HIGHER SECONDARY SCHOOL MP	PARBIS CHAKRIPATHY	11905/2024
131	D-WP(C)/33166/2024 WP(C)/19066/2024	SHI JAGANNATH SCHOOL AND COLLEGE MP	SUBHANKAR MOHAPATRA	11906/2024
132	D-WP(C)/38600/2024 WP(C)/22297/2024	LAXMIDHAR MALLIK MP	KRISHNA CHANDRA SAHU	11907/2024
133	D-WP(C)/16913/2024 WP(C)/10220/2024	ASHITA DASH MP	UTKAL KESHARI NAYAK	11908/2024
134	D-WP(C)/38605/2024 WP(C)/ /	M/S CARE SECURITY AND ALLIED SERVICES, BBSR MP	UPENDRA KUMAR MOHAPATRA	11909/2024
135	D-WP(C)/38611/2024 WP(C)/ /	ELECTROLITE INDUSTRY, BBSR MP	UPENDRA KUMAR SAMAL	11911/2024
136	D-WP(C)/17641/2024 WP(C)/9711/2024	BABIRANI SAHOO MP	AMIYA KUMAR CHHATOI	11912/2024
137	D-WP(C)/38624/2024 WP(C)/22285/2024	RASMITA GARNAIK MP	BIDYADHAR MANSING	11913/2024
138	D-WP(C)/38626/2024 WP(C)/22272/2024	BIJAYA BHASKAR SINGH SAMANTA MP	BIBHU PRASAD DAS	11914/2024
139	D-WP(C)/4755/2024 WP(C)/3030/2024	BANSHIDHAR SAHOO MP		11915/2024
140	D-WP(C)/35452/2024 WP(C)/20990/2024	NITYANANDA BEHERA MP		11916/2024
141	D-WP(C)/38627/2024 WP(C)/ /	M/S CHHABINDRA KUMAR PRADHAN MP	CHITTA RANAJAN DAS	11917/2024
142	D-WP(C)/38648/2024 WP(C)/ /	BHAGYABANTA KUANR MP	AMIT PRASAD BOSE	11918/2024
143	D-WP(C)/38651/2024 WP(C)/ /	SUBASINI SAHOO MP	PRASANTA KUMAR SATAPATHY	11919/2024
144	D-WP(C)/38652/2024 WP(C)/ /	MOHAN PRADHANI MP	SIDHESWAR MALLIK	11920/2024
145	D-WP(C)/41284/2023 WP(C)/41284/2023	SURENDRA KUMAR MISHRA MP	PRATYUS RANJAN PARIDA	11921/2024
146	D-WP(C)/38655/2024 WP(C)/ /	JAGADISH SAHU MP	SAILABALA JENA	11922/2024
147	D-WP(C)/38638/2024 WP(C)/ /	M/S MANAS RANJAN MOHANTA, MAYURBHANSANA MP	BHANSANA BAL	11923/2024
148	D-WP(C)/21951/2019 WP(C)/21951/2019	DHANESWAR MAHANTA MP	M/S.SUBHRANSU BHUSAN MOHANTY	11924/2024
149	D-WP(C)/21953/2019 WP(C)/21953/2019	RAJENDRA PRADHAN MP	M/S.SUBHRANSU BHUSAN MOHANTY	11925/2024
150	D-WP(C)/38660/2024 WP(C)/ /	SANATAN MISHRA MP	SUBHA KUMAR MISHRA	11926/2024
151	D-WP(C)/38519/2024 WP(C)/ /	BASANTI SAHOO MP	KSHIROD KUMAR ROUT	11927/2024
152	D-WP(C)/38673/2024	SUSANTA KUMAR SAMANTARAY	SHANTI PRAKASH MOHANTY	

	WP(C)/ /	MP		11928/2024
153	D-WP(C)/38676/2024	SMRUTI RANJAN ROUT	MILAN KANUNGO	
	WP(C)/ /	MP		11929/2024
154	D-WP(C)/38681/2024	ABHIMANYU MAHANTA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		11930/2024
155	D-WP(C)/15871/2014	MGT.OF M/S.SAMBALPUR	M/S.NITISH KU.MISHRA	
	WP(C)/15871/2014	MP		11931/2024
156	D-WP(C)/11909/2019	M/S.J.J. MUKTESVARA CONSTRUCTION PVT.LTD	SGOURI MOHAN RATH	
	WP(C)/11909/2019	MP		11932/2024
157	D-WP(C)/11909/2019	M/S.J.J. MUKTESVARA CONSTRUCTION PVT.LTD	SGOURI MOHAN RATH	
	WP(C)/11909/2019	MP		11933/2024
158	D-WP(C)/36028/2022	MARY TIGGA	DINESH KUMAR PANDA	
	WP(C)/36028/2022	MP		11934/2024
159	D-WP(C)/38685/2024	DEEPAK KUMAR BISWAL	PRAKASH KUMAR ROUT	
	WP(C)/ /	MP		11935/2024
160	D-WP(C)/38686/2024	DINDAYAL SHAH	SUBHAM SHARMA	
	WP(C)/ /	MP		11936/2024
161	D-WP(C)/19817/2021	AKSHAYA KUMAR NAYAK	SADASIVA PATRA 1	
	WP(C)/19817/2021	MP		11937/2024
162	D-WP(C)/38693/2024	HOTEL EKAMRA IMFL ON SHOP, BBSR	LAXMAN PRADHAN	
	WP(C)/ /	MP		11938/2024
163	D-WP(C)/20515/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11869/2024	MP		11939/2024
164	D-WP(C)/20515/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11869/2024	MP		11940/2024
165	D-WP(C)/38696/2024	DEEPALI INTERNATIONAL IMFL HOTEL ON SHOP, BBSR	LAXMAN PRADHAN	
	WP(C)/ /	MP		11941/2024
166	D-WP(C)/20517/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11871/2024	MP		11942/2024
167	D-WP(C)/38697/2024	SONALI BEHERA	RAJJEET ROY	
	WP(C)/ /	MP		11943/2024
168	D-WP(C)/20517/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11871/2024	MP		11944/2024
169	D-WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY		
	WP(C)/41538/2023	MP		11945/2024
170	D-WP(C)/38700/2024	ACHYUTA SWAIN	SANTOSH CHANDRA ATABUDHI	
	WP(C)/ /	MP		11946/2024
171	D-WP(C)/7085/2024	RAM CHANDRA PADHI	JAJATI KESHARI KHUNTIA	
	WP(C)/3691/2024	MP		11948/2024
172	D-WP(C)/38716/2024	NANDA KISHOR SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		11949/2024
173	D-WP(C)/38723/2024	M/S. BISHANDAYAL JEWELLERS, CUTTACKA	RAJESH KUMAR SAHOO	
	WP(C)/ /	MP		11950/2024
174	D-WP(C)/32176/2024	NIRANJAN NAYAK	ARUN KUMAR DAS	
	WP(C)/18805/2024	MP		11951/2024
175	D-WP(C)/38659/2024	UNION OF INDIA	BIMBISAR DASH,SR. PANEL COUNSEL	
	WP(C)/ /	MP		11952/2024
176	D-WP(C)/38741/2024	SHREEMAYEE SWETA SNIGDHA MISHRA ASISH MISHRA		
	WP(C)/ /	MP		11953/2024
177	D-WP(C)/38687/2024	GURU NANAK PUBLIC SCHOOL, ROURKELA	KASHIROD KUMAR SAHOO	
	WP(C)/ /	MP		11954/2024
178	D-WP(C)/38729/2024	OM MAA BHAIRABI GENERAL STORE, GANESHPUR	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		11955/2024
179	D-WP(C)/38735/2024	SANYASI NAYAK	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		11956/2024
180	D-WP(C)/38731/2024	SRIMATI SETHY	TARUN KANTA PATTANAYAK	
	WP(C)/ /	MP		11957/2024